

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

IA 106 of 2020 in CP(IB) 21 of 2017 With  
IA 107 of 2020  
IA 108 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.01.2021

Name of the Company: New Tech Forge & Foundry Ltd  
V/s  
State Bank of India & Ors

Section: 60 IBC/10 of Insolvency and Bankruptcy Code, 2016

**ORDER**

Learned Counsel Mr. Raju Kothari appeared for SBI.

Learned Counsel for Petitioner appeared.

Matter pertains to personal guarantor and there was constitutional validity and that provision is for consideration before Apex Court.

Matter to appear for further consideration on 23.03.2021.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)  
Dated this the 27<sup>th</sup> day of January, 2021

**Prakash**

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)